

**Notice for extending the time period granted to the Food Business Operators for complying with the provisions of the Notification No. P 15014/1/ 2011-PFA/FSSAI dated 27.06.2013.**

Reference is drawn to the notification no. P 15014/1/ 2011-PFA/FSSAI dated 27.06.2013 published in the Gazette of India amending the Food Safety and Standards (Packaging and Labeling) Regulations, 2011 regarding the declaration of trans fat and saturated fat on the label and the order dated 17<sup>th</sup> December, 2014.

It is hereby informed that the time period granted to the Food Business Operators for complying with the provisions of the said notification, is further extended up to 01<sup>st</sup>, July, 2016.